

**CP NO. 146(ND)/2012
RT No.27/2016**

M/s Aar Kay Chemicals & Ors.

...Petitioners

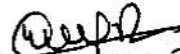
Versus.


M/s A.P.Refinery Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Anand Chhiber, Senior Advocate with Mr. Rajansh Thukral, Mr. Aniruddha Choudhury, Advocates and Mr. Gaurav Mehta, Practising Company Secretary for petitioners.
Mr. J.S. Puri, Advocate with Mr. Ashish Bansal and Mr. Sunish Bindlish, Advocates for respondents.

Arguments inconclusive. Adjourned to 30.11.2016, the date already fixed for arguments.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

November 25, 2016
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